NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.34/BB/2018	- ,	For hearing	252(3)	M/s Eco Birdd Recycling Company Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Ajai P. Johnson SPJ Leyal For petitioners

Army

ORDER

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore.

List it on 08/03/2018.

Member (T)

Member (J)